

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:667
ANSWERED ON:08.05.2003
SCHEMES FOR HANDICAPPED
JASWANT SINGH YADAV;YOGI ADITYANATH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have identified the number of handicapped persons in the country;
- (b) if so, the details thereof, State-wise;
- (c) the number and details of schemes and programmes formulated for their upliftment by the Government; and
- (d) the State-wise details of funds sanctioned, allocated and amount utilized for implementation of the said schemes during the last three years, scheme-wise?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT(DR. SATYANARAYAN JATIYA)

(a) to (d) A Statement is laid on the table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 667 for answer on 8.5.2003 put forth by Dr. Jaswant Singh Yadav and Shri Aditya Nath Yogi, regarding 'Schemes for Handicapped'.

(a) & (b) Yes, Sir. A statement showing the State-wise population of persons with disabilities as per the 1991 survey of National Sample Survey Organisation is given at Annexure.I.

(c) The details are provided in Annexure.II.

(d) State-wise details of funds sanctioned during the last three years for implementation of the schemes for the welfare of persons with disabilities is given at Annexure.III. Under the Scheme to promote voluntary action and scheme of assistance to disabled persons for purchase and fitting of aids and appliances, funds are released only after utilization certificates in respect of grant released earlier are received. National Programme of Rehabilitation of Persons with Disabilities is a States sector scheme which was funded through grants from Ministry of Social Justice & Empowerment in 9th Plan. States are supposed to support this from their own resources thereafter.

Annexure.I referred to in the reply to part (a) & (b) of the Lok Sabha Starred Question No.667 for answer on 8.5.2003 put forth by Dr. Jaswant Singh Yadav and Shri Aditya Nath Yogi, regarding Schemes for Handicapped persons'.

State-wise details of physically disabled people as per the survey conducted by NSSO in 1991.

S. No. Name of the State Estimated number of persons with disabilities (in lakhs)

1	Andhra Pradesh	15.72
2	Assam	2.71
3	Bihar	13.61
4	Gujrat	6.95
5	Haryana	3.04
6	Himachal Pradesh	1.40
7	Karnatka	8.76
8	Kerala	5.56
9	Madhya Pradesh	12.87
10	Maharashtra	18.19
11	Orissa	7.20
12	Punjab	5.31
13	Rajasthan	7.23
14	Tamil Nadu	12.36
15	Uttar Pradesh	25.50
16	West Bengal	11.79
	All India	161.54

Note: 1: Figures include
(i) visual,
(ii) hearing,
(iii) speech and
(iv) locomotor disability.

Note : 2: For the remaining States/UTs, results are not presented, as the sample size was not considered large enough to provide reliable estimates. However, the results presented at the All-India level include all the States/ UTs. Around 2-3% of children between the age of 0-14 years were estimated to suffer from mental retardation. Figures regarding mentally ill are not known.

Annexure.II referred to in the reply to part (c) of the Lok Sabha Starred Question No.667 for answer on 8.5.2003 put forth by Dr. Jaswant Singh Yadav and Shri Aditya Nath Yogi, regarding 'Schemes for Handicapped'.

- 1) Scheme for Promotion of Voluntary Actions for persons with disabilities: Grant in aid assistance is released to voluntary organizations for running special education and vocational training programmes, placement services, shelter workshops, home based services, etc.
- 2) Scheme of assistance to disabled persons for purchase and fitting of aids and appliances. (ADIP)
- 3) National Handicapped Finance & Development Corporation (NHFDC) provides loans on soft terms through State Channalising Agencies to persons with disability for self-employment and income generating activities.
- 4) National Institutes: There are six National / Apex Institutes under the aegis of the Ministry working for the welfare and rehabilitation of disabled as well as manpower development, research, etc.
- 5) Scheme for setting up Composite Regional Centres for providing composite rehabilitation services and Regional Rehabilitation Centres (RRCs) for persons with spinal injuries and other orthopaedic disabilities.
- 6) District Rehabilitation Centres (DRCs), Regional Rehabilitation Training Centres (RRTC) and District Disability Rehabilitation Centres (DDRCs): 11 DRCs have been set up to provide comprehensive rehabilitation services to the rural disabled. RRTCs have also been set up for training and manpower development in their field of rehabilitation, for DRCs. Over 132 districts in the country have been selected for setting up of District Disability Rehabilitation Centres of which 82 are functional.
- 7) National Programme for Rehabilitation of Persons with Disabilities (NPRPD) provides service delivery systems covering 74 districts throughout the country in rehabilitation of persons with disabilities.
- 8) Science and Technology Project in Mission Mode for developing appropriate and innovative technological appliances for the benefit of disabled persons.
- 9) National Trust for the Persons with Autism, Mental Retardation, Cerebral Palsy & Multiple Disabilities set up in 2000 extends support to registered organisations to provide need based services during periods of crisis in the family of the persons with disability and also promotes measures for care and protection of these persons in the event of death of their parents or guardians.
- 10) Scheme for National Scholarship for persons with disabilities. The Ministry has introduced the Scheme of National Scholarship for Persons with Disabilities from the year 2002-2003. 250 awards each for male students and female students in different categories of disabilities will be given for pursuing higher and technical education.

Annexure.III referred to in the reply to part (d) of the Lok Sabha Starred Question No.667 for answer on 8.5.2003 put forth by Dr. Jaswant Singh Yadav and Shri Aditya Nath Yogi regarding 'Schemes for Handicapped'.

Rs. in lacs

State/UT	Scheme to Promote Voluntary Action for Persons with Disabilities.	Scheme of assistance to disabled persons for purchase and fitting of aids and appliances.
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	2000-01	2001-02	2002-03	2000-01	2001-02	2002-03
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Andhra Pradesh	1283.57	1151.64	1876.55	111.09	186.96	188.49
Arunachal Pradesh	6.32	18.98	16.06	- 1.95	-	-
Assam	40.11	51.41	62.05	- 2.25	2.00	

Bihar	162.47	225.42	194.56	22.16	63.31	74.65
Chandigarh	6.57	5.22	4.95	-	-	-
Chhatisgarh	9.08	12.49	8.82	-	7.54	34.32
Dadra & Nagar Haveli	-	1.53	0.00	-	-	-
Delhi	649.54	527.78	535.46	117.65	151.68	136.18
Goa	12.64	24.07	1.04	1.95	0.76	
Gujarat	114.52	125.83	138.49	119.37	155.92	223.29
Haryana	95.44	73.42	132.21	121.37	21.86	100.17
Himachal Pradesh	15.85	24.49	22.16	98.29	6.25	18.25
Jammu & Kashmir	12.23	4.36	10.77	-	-	-
Jharkhand	7	20.94	-	1.00	4.00	
Karnataka	640.58	658.89	898.92	5.00	75.78	76.89
Kerala	483.72	539.83	516.22	19.00	57.45	37.42
Madhya Pradesh	39.32	79.19	82.92	76.30	60.68	68.50
Maharashtra	197.99	209.39	275.37	47.13	18.50	56.25
Manipur	56.63	59.89	81.15	10.50	-	-
Meghalaya	46.38	60.1	51.67	-	-	-
Mizoram	29.52	30.06	29.67	-	-	8.00
Nagaland	2.83	1.78	0.00	-	-	-
Orissa	252.26	313.47	350.83	49.99	71.78	81.70
Pondicherry	6.59	5.85	6.13	-	-	-
Punjab	91.39	79.85	97.43	96.98	63.96	75.80
Rajasthan	93.99	155.81	139.57	360.00	382.92	481.99
Sikkim	1.94	5.67	-	-	-	-
Tamil Nadu	396.07	426.57	573.12	61.27	104.23	108.42
Tripura	6.02	6.5	10.26	0.72	4.15	2.69
Uttar Pradesh	873.19	715.33	756.68	150.33	237.05	245.95
Uttaranchal	95.85	35.18	81.71	-	-	6.01
West Bengal	492.52	448.64	549.08	90.74	80.65	114.23
A & Nicobar Islands	-	-	-	-	-	-
Daman & Diu	-	-	-	-	-	2.00
Lakshadweep	-	-	-	-	-	-

@ Allocations are not made State-wise. State-wise amounts shown relate to grants released to the organizations/ institutions located in the respective States/ UTs. These exclude releases made to National/ Apex Institutes and ALIMCO under ADIP.

Funds released and utilization certificates received under the Scheme of National Programme for Rehabilitation of Persons with Disabilities (NPRPD)# during the 9th Plan (1999-2000, 2000-01 and 2001-02)

Rs. in lacs

State/UT Total amount released Utilization certificates received.

Andhra Pradesh	257.10	136.40
Arunachal Pradesh	366.90	0.00
Assam	476.70	254.60
Bihar	599.00	309.70
Chandigarh	147.30	0.00
Chhatisgarh	363.95	0.00
Dadra & Nagar Haveli	147.30	5.08
Delhi	147.30	0.00
Goa	147.30	20.42
Gujarat	366.90	0.00
Haryana	257.10	0.00
Himachal Pradesh	257.10	57.37
Jammu & Kashmir	257.10	0.00
Jharkhand	366.90	0.00
Karnataka	379.40	66.31
Kerala	257.10	0.00
Madhya Pradesh	708.80	0.00
Maharashtra	379.40	223.35
Manipur	257.10	0.00
Meghalaya	257.10	0.00
Mizoram	147.30	4.65
Nagaland	257.10	134.42
Orissa	379.40	0.00
Pondicherry	147.30	28.64
Punjab	257.10	12.56
Rajasthan	379.40	0.00
Sikkim	147.30	147.30
Tamil Nadu	379.40	26.85
Tripura	147.30	0.00

Uttar Pradesh	818.60	25.64
Uttaranchal	257.10	0.00
West Bengal	257.10	65.12
Andaman & N Islands	147.30	0.00
Daman & Diu	147.30	2.66
Lakshadweep	147.30	0.00

The Scheme has since been transferred to States/ Union Territories from the 10th Five Year Plan.
Hence no releases in 2002-03 onwards.